## GOVERNMENT OF INDIA MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

## RAJYA SABHA UNSTARRED QUESTION NO. 3728 TO BE ANSWERED ON 03.04.2025

## **Formulation of Nationally Determined Contributions**

3728. DR. FAUZIA KHAN:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) the manner in which India's Nationally Determined Contributions (NDCs) under the Paris Agreement are formulated and decided;
- (b) the details about the current status of formulation for the upcoming NDC revision (for NDC 3.0) in 2025;
- (c) the details of the list of stakeholders consulted in the process of NDC formulation;
- (d) details of the inputs gathered from stakeholder consultations which are incorporated into the NDC decision;
- (e) whether Government consults Members of Parliament and State Governments in the NDC formulation process; and
- (f) if so, the details thereof, and if not, the reasons therefor?

## ANSWER

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE (SHRI KIRTI VARDHAN SINGH)

(a) to (f) As nationally determined contributions (NDCs) to the global response to climate change, all Parties to the Paris Agreement are required to undertake and communicate ambitious efforts as provided in Paris Agreement and in a nationally determined manner with the view to achieve the purpose of the Agreement.

India submitted its first Nationally Determined Contribution (NDC) in 2015 and subsequently updated in August 2022. The Government has adopted an inclusive process for planning and implementing India's climate action including preparation of India's Nationally Determined Contribution (NDC). Stakeholder consultations with key Ministries and State Governments and Interactions with civil society organizations, think tanks and technical & academic institutions of eminence are also held for this purpose.

The decisions adopted in relation to NDC under the United Nations Framework Convention on Climate Change (UNFCCC) and its Paris Agreement encourage Parties to communicate in 2025 the NDC with the end date of 2035.